

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1570
TO BE ANSWERED ON 25.07.2017**

SOCIAL SECTOR SCHEMES

†1570. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Social Sector Schemes being implemented by the Ministry;
- (b) the details of actual targets fixed under such schemes during the year 2016-17 and 2017-18;
- (c) the allocation made under these schemes for the aforesaid period; and
- (d) the matter in which the Ministry proposes to achieve the actual targets in view of the reduced allocation for social sector schemes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a): A list of social sector schemes implemented by the Ministry of Social Justice and Empowerment is attached as Annexure.
- (b): The nature of schemes are such that no specific targets as such are fixed. However, the physical achievements against the funds released to the States in 2016-17 for various schemes of the Ministry is indicated in the Annexure. As far as 2017-18 data is concerned, it is stated that against the funds released, States report the data on utilization of funds.
- (c): The details of allocation of funds the year 2016-17 and 2017-18 are indicated in the attached Annexure.
- (d): It may be seen from the financial achievement report as indicated in the Annexure that funds allocated were utilized.
